

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 778**  
TO BE ANSWERED ON 25/07/2025

**MONITORING OF WORKS UNDER MGNREGA**

778 Dr. Kalpana Saini:

Will the Minister of Rural Development be pleased to state:

- (a) whether the Digital Muster Roll and National Mobile Monitoring Software (NMMS) have been implemented for monitoring the works under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (b) if so, the manner in which water conservation, rural connectivity, and bio-waste based construction works are being given priority under MNREGA in the financial year 2024-25, the details thereof; and
- (c) the number of projects approved so far in various States including Uttarakhand in these innovative areas, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): E-muster Roll (e-MR) has been made mandatory for all individual beneficiaries works to strengthen worksite monitoring and ensure greater transparency and accountability, in which proper serial number is to be maintained in e-MR for recording of attendance of the workers. e-MR has to be issued by the Program Officer of the respective block.

With regard to National Mobile Monitoring System (NMMS) it is stated that in order to ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f. 1st January, 2023.

In order to avoid any inconvenience to the workers due to NMMS, provision has been made that in case any worksite is not located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be captured in offline mode and can be uploaded once the device comes into network covered area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption at district level by District Program Coordinator also exists, which has since been decentralized to the Block level.

(b)& (c): Mahatma Gandhi NREGS is a demand driven wage employment scheme **with bottom up planning**. The works are identified, approved and prioritized out of shelf of work by the Gram Panchayat, recommended by Gram Sabha in each State/UT as per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act. Accordingly, the works are approved and taken up by Panchayat as per the demand. The planning of works is done as per the estimated person days to be generated for the works in a financial year at the time of assessment of Labour Budget.

The category wise works taken up under different categories in the rural areas of all State /UTs and in the State of Uttarakhand during FY 2024-25 is given at **Annexure –I and II** respectively.

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**Annexure-I**

Annexure referred to in reply to parts (b)&(c) of Rajya Sabha Unstarred Question No.778 dated 25.07.2025.

The category wise works taken up under different categories in the rural areas of all State /UTs during FY 2024-25.

Name of the categories	Completed		Ongoing	
	Number of works	Expenditure (Rs. in lakh)	Number of works	Expenditure (Rs. in lakh)
Anganwadi/Other Rural Infrastructure	1,12,303	1,72,519.26	3,42,933	2,96,897.20
Bharat Nirman Sewa Kendra	606	79.44	2,061	41.22
Coastal Areas	71	52.68	245	54.36
Drought Proofing	3,36,273	2,58,808.30	11,03,315	4,06,887.27
Fisheries	6,497	10,357.57	28,478	19,807.75
Flood Control and Protection	1,41,211	1,62,328.27	3,21,666	1,80,209.53
Food Grain	435	24.92	517	32.15
Land Development	5,14,601	3,61,569.27	6,82,888	4,35,873.14
Micro Irrigation Works	3,31,982	5,19,938.74	6,25,373	4,70,631.36
Other Works	3,989	23.53	9,937	40.14
Play Ground	512	8.09	928	11.67
Renovation of traditional water bodies	93,219	1,80,007.48	1,59,622	1,98,544.32
Rural Connectivity	4,16,912	6,39,588.22	12,10,335	9,96,154.62
Rural Drinking Water	655	4.82	1,614	1.20
Rural Sanitation	1,09,876	40,867.44	1,65,523	38,172.64
Water Conservation and Water Harvesting	5,12,655	9,85,204.07	7,66,020	8,56,872.78
Works on Individuals Land (Category IV)	63,73,122	14,34,499.97	95,87,463	12,06,128.39
Total	89,54,919	47,65,882.08	1,50,08,918	51,06,359.75

Annexure referred to in reply to parts (b)&(c) of Rajya Sabha Unstarred Question No.778 dated 25.07.2025.

Category -wise details of works taken up in the State of Uttarakhand under Mahatma Gandhi NREGS during FY 2024-25.				
Name of the categories	Completed		Ongoing	
	Number of works	Expenditure (Rs. in lakh)	Number of works	Expenditure (Rs. in lakh)
Anganwadi/Other Rural Infrastructure	502	544.21	1,878	2,532.62
Bharat Nirman Sewa Kendra	8	-	10	-
Coastal Areas	-	0.65	3	-
Drought Proofing	5,607	1,108.67	5,873	2,023.79
Fisheries	196	40.63	204	51.16
Flood Control and Protection	3,462	1,653.90	5,316	2,734.07
Food Grain	-	-	-	-
Land Development	15,872	5,595.96	31,569	15,331.14
Micro Irrigation Works	4,037	1,853.16	3,957	2,203.50
Other Works	18	-	7	-
Play Ground	4	-	2	-
Renovation of traditional water bodies	756	349.40	1,065	564.71
Rural Connectivity	5,901	3,486.51	10,395	5,844.76
Rural Drinking Water	6	-	-	-
Rural Sanitation	871	31.66	573	44.64
Water Conservation and Water Harvesting	7,159	1,938.79	9,486	4,836.44
Works on Individuals Land (Category IV)	41,452	5,953.08	52,754	6,365.89
Total	85,851	22,556.66	1,23,092	42,532.72

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